

**GOVERNMENT OF INDIA
MINISTRY OF AYUREDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND
HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO. 856
TO BE ANSWERED ON 5TH FEBRUARY, 2021**

PG AYURVEDA PRACTITIONERS

**856. SHRI SYED IMTIAZ JALEEL:
SHRI ASAUDDIN OWAISI:**

Will the Minister of **AYUREDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state :-

- (a) whether there has been a nation-wide strike recently by medical staff over the decision of the Government to allow post graduate practitioners to be trained in performing surgical procedure;
- (b) if so, the details thereof and the rationale behind approving such decision;
- (c) whether such a decision is likely to put patient's life at risk while allowing surgeries without any surgical background;
- (d) if so, the details thereof, and
- (e) the steps taken or being taken by the Government to consider the issues raised by IMA on this decision?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF YOUTH AFFAIRS AND
SPORTS AND ADDITIONAL CHARGE OF MINISTER OF STATE (IC) OF THE
MINISTRY OF AYUREDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI KIREN RIJJU)**

(a): There was a call of strike by IMA on 8th December, 2020.

(b): This notification is a clarification of the relevant provisions in the previously existing regulations of 2016. Since beginning, Shalya (General Surgery) and Shalakya (Diseases of Eye, Ear, Nose, Throat, Head, Oro-Dentistry) are independent Departments in Ayurveda colleges, performing such surgical procedures. While the notification of 2016 stipulated that the students shall undergo training of investigative procedures, techniques and surgical performance of procedures and management in the respective speciality, the details of these techniques, procedures and surgical performance were laid down in the syllabus of respective PG courses issued by CCIM, and not the regulation per se. The present clarification was issued in over-all public interest by CCIM by bringing the said details into the regulation.

(c) & (d): No, PG scholars of Shalya (General Surgery) and Shalakya (Diseases of Eye, Ear, Nose, Throat, Head, Oro-Dentistry) Departments are trained to perform such surgical procedures in entire PG duration as it is part of their curriculum. Further at the time of performing surgical procedures, so notified vide Indian Medicine Central Council (Post Graduate Ayurveda Education) Regulations, 2016, dated 19th November, 2020, PG scholars of these streams are strictly follow the standard protocol & procedure (pre-operative, operative & Postoperative) to ensure the health, safety and post-surgical care of patients concerned.

(e): To clarify the doubts, a detail FAQ's was issued by the Ministry through PIB on dated 22nd November, 2020, which is enclosed at Annexure-I

Clarifications with respect to the Indian Medicine Central Council (Post Graduate Ayurveda Education) Amendment Regulations, 2020

Posted On: 22 NOV 2020 3:56PM by PIB Delhi

Central Council of Indian Medicine (CCIM), the statutory body that regulates the Indian Medical systems of Ayurveda, Siddha, Sowa-Rigpa and Unani Medicine issued a notification on 20th November 2020 to streamline some of the provisions of the regulations concerning Post Graduate Ayurveda Education by adding clarity and definition to the same.

It has come to the notice of the Ministry of AYUSH that some mis-reported and incorrectly interpreted versions of the above notification have surfaced in some media platforms, leading to mis-information about the nature and purpose of the said notification. To lay to rest the apprehensions arising out of such incorrect interpretations, the Ministry is now issuing the following clarifications answering the questions that have been raised in this matter:

1. What does the notification called the Indian Medicine Central Council (Post Graduate Ayurveda Education) Amendment Regulations, 2020 deal with?

The notification relates to the Shalya and Shalakyas streams of Post Graduate Education in Ayurveda. The notification specifies (in clearer terms than the earlier notification on the subject) a total of 58 surgical procedures that PG scholars of these streams (cumulatively) need to be practically trained in so as to enable them to independently perform the said activities after completion of their PG Degree. The notification is specific to these specified surgical procedures and does not allow Shalya and Shalakyas Post Graduates to take up any other types of surgery.

2. Does the said notification signify a policy shift in the matter of practice of surgical procedures by practitioners of Ayurveda?

No, this notification is a clarification of the relevant provisions in the previously existing regulations of 2016. Since beginning, Shalya and Shalakyas are independent Departments in Ayurveda colleges, performing such surgical procedures. While the notification of 2016 stipulated that the students shall undergo training of investigative procedures, techniques and surgical performance of procedures and management in the respective specialty, the details of these techniques, procedures and surgical performance were laid down in the syllabus of respective PG courses issued by CCIM, and not the regulation *per se*. The present clarification was issued in over-all public interest by CCIM by bringing the said details into the regulation. Hence this does not signify any policy shift.

3. Why is there a controversy around the use of modern terminology in the said notification?

The Ministry has not received any comments or objections about the use of modern terminology in the said notification, and is hence not aware of any such controversy.

It is, however, clarified that all scientific advances including standardized terminologies are inheritances of the entire mankind. No individual or group has monopoly over these terminologies. The modern terminologies in the field of medicine, are not modern from a temporal perspective, but are derived substantially from ancient languages like Greek, Latin and even Sanskrit, and later languages like Arabic. Evolution of terminologies is a dynamic and inclusive process. Modern medical terms and terminology facilitates effective communication and correspondence not just among physicians, but also to other stake-holders including the public. In the instant notification, modern terms are adopted as per requirement to ensure that the same is understood widely in the medical profession, in the stake-holding disciplines like the medico-legal, health IT etc., as well as by the members of the public.

4. Does the use of modern terminology in the said notification amount to “mixing” of Ayurveda with Conventional (Modern) Medicine?

Not at all. The purpose of all modern scientific terminology is to facilitate effective communication and correspondence among the different stake-holders. The stake-holders of the instant notification include not just the Ayurveda practitioners but also professionals of other stake-holding disciplines like the medico-legal, health IT, insurance etc., as well as the members of the public. Hence the use of modern terminology was required. The question of “mixing” of Ayurveda with Conventional (Modern) Medicine does not arise here as CCIM is deeply committed to maintaining the authenticity of Indian systems of medicine, and is against any such “mixing”.

MV/SK

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